

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 32**

**IA No. 491/21, 627/21 & 56/22  
IA No. 14/2021, 1139/22, 1580/22  
1581/22 MA No. 8/21, 633/23  
644/23, 306/23  
In  
CP(IB) No. 128/Chd/Hry/2017  
(Admitted)**

**Under Section 7 & 60(5) & 43 & 66 IBC 2016  
R 11 NCLT 2016**

**In the matter of:-**

Bank of India

...Petitioner/ Financial Creditor

Vs.

OSIL Exports Ltd.

...Respondent/ Corporate Debtor

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member  
(Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to  
02.05.2023.

-sd-  
Court Officer

March 14, 2023  
SM